

Engineering College, the only Veterinary College in the State and many other educational institutions, a Banking Centre, a Business Centre of Kerala, Sahitya Academy and other major cultural institutions are situated in Trichur.

But unfortunately there is no television facility in this most educated Trichur district. I request the Government to introduce Television facility immediately in Trichur.

(v) Need for disbursement of loans to workers of Buckingham and Carnatic mills through nationalised Banks

DR. A. KALANIDHI (Madras Central) : The B&C Mills, Madras, has just been reopened. But the intake of the workers is very poor and many have to be taken into the Mills and job assigned. Moreover, the workers were not paid their dues and legitimate lay-off wages, etc. No bonus has been paid to them till date. Almost all the workers were suffering even to pull on their life without any monetary aid from the Mills management, State and Central Government. Even the loans applied for by these workers from the nationalised banks were not processed till date, leave alone sanctioning them. For one full year, these workers were starving and a few of them have died in this period without any employment. In order to give a helping hand to these workers, I would request the Government of India as well as the Mill management to arrange to disburse loans to all the workers of this Mill through the nationalised banks, whether they have been taken on employment or yet to be taken. Only this kind of help will mitigate the sufferings of these workers and will make them fully fit to discharge their duties as workers in this Mill. I hope that the Government will do it immediately on a war footing.

(vi) Need to declare Netaji Subhas Chandra Bose's Birthday as National Day and a Public Holiday

SHRI AMAR ROYPRADHAN

(Cooch Behar) : Today is 23rd January and on this day, 88 years back, Netaji Subhas Chandra Bose, the greatest leader of our freedom movement, was born.

Netaji was elected twice as President of the Indian National Congress. Thereafter, he formed the All India Forward Block in order to unite the left forces and led the country on the path of struggle against British imperialism. Under the leadership of Netaji, thousand of gallant soldiers of the INA fought and died for the cause of the freedom of the country. The clarion call of "CHALO DELHI", "GIVE ME BLOOD, I PROMISE YOU FREEDOM" inspired millions of men and women of this country. The INA soldiers unfurled the tricolour flag of independent India on the soil of India, i.e., in Mairang in Manipur. The Azad Hind Government could function in the Islands of Andaman and Nicobar. The people of this country had showered their love and affection on Netaji in an abundant way.

Today I would like to draw the attention of this House, once again echoing the feelings of millions of men and women, that the pious birthday of Netaji Subhas Chandra Bose should be observed as a public holiday throughout the country. At present, holiday is observed on 23rd January by the Central Government only in West Bengal. Is Netaji not a national leader? In this international Year of the Youth, it will be in the fitness of things if the Prime Minister, Shri Rajiv Gandhi, comes forward to declare the 23rd January as a National Day by observing a Public Holiday and suggest to the youth to follow the patriotic ideals of Netaji Subhas Chandra Bose for the betterment of the country.

(vii) Need for investigation into Crack detected in Kalindri navigation lock gate under the Farakka Barrage Project

SHRI ZAINAL ABEDIN (Jangipur):
Sir, I would like to draw the attention

of the House towards the serious problem facing a scheme known as Kalindri Navigation lock-gate under the Farakka Barrage Project which is valued as Rs. 360 lakhs. The construction of the scheme is under the supervision of the Farakka Barrage Project authority. The scheme has been handed over to private contractors. While 50 per cent of the work has been completed, a very big crack has been detected on the 5th block in the middle of the lock-gate which may cause the collapse of the entire construction during the rainy season. It is learnt that there was no proper sheet piling at the bottom of the foundation which is believed to be the cause for this serious crack. It is needless to mention that this crack has developed either due to lack of supervision or due to malpractices by the private contractor or collusion between the two.

I, therefore, demand an immediate impartial investigation into the matter by technical experts in order to fix the responsibility for such a serious mishap and to carry out proper repair work to save this national project and also to save the lives of thousands of villagers of the area.

[*Translation*]

(viii) Need to issue directions to Bharat Photo Film Company to establish a colour photo film unit at Majkhali (Almora), U. P.

SHRI HARISH RAWAT (Almora); Mr. Speaker, Sir, Bharat Photo Film Company has a proposal to establish a Colour Photo Film Unit at Majkhali in Almora district of U. P. during the Sixth Five Year Plan. Despite facilities like cheap land, communications and transport, suitable climate and sufficient water various territorial pressure groups have not allowed the Industry and Planning Ministries to sanction this scheme due to their selfish interests. The industries which were to be started during the last year of the Sixth Plan have not yet been taken up. On the pretext of lack of essential facilities, this project is being delayed

and this is not only an injustice to this backward hilly area but also amounted to the non-fulfilment of the assurance given by the late Prime Minister in Lok Sabha.

I, therefore, request that orders to set up this unit at Majkhali (Almora) be issued to Bharat Photo Film Company immediately.

12.15 hrs.

STATUTORY RESOLUTION
re DISAPPROVAL OF REPRESENTATION OF THE PEOPLE (AMENDMENT) ORDINANCE AND REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL

[*English*]

MR. DEPUTY SPEAKER : Now we will take up items 12 and 13 together. Prof. Saifuddin Soz to move and speak.

PROF. SAIFUDDIN SOZ (Baranulla) : I beg to move :

"This House disapprove of the Representation of the People (Amendment) Ordinance, 1984 (Ordinance No 15 of 1984) promulgated by the President on the 20th November, 1984."

I rise here to oppose the Ordinance that was issued by the President on 20th November and the same ordinance is now being replaced by a Bill.

I have definite reasons to oppose this Bill because I do not consider this House to be really a House of the People without the representatives of Assam and Punjab. I do not suppose the Commission had any authority to announce elections on 13th November whereas the ordinance was issued by the President on 20th November. That shows that the Commission was in touch on the one hand with the State Government of Assam and on the other, it was in touch with the Central Government